

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 122**

**CP (IB) No. 266/Chd/Hry/2021**

**IN THE MATTER OF:**

**Linkers India Logistics Pvt. Ltd**

**...Petitioner-Operational Creditor**

**Versus**

**Orient Craft Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 12.06.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.08.2024.

Sd/-

**Court Officer**

12.06.2024  
Priyanka